

**(2024) 11 MEG CK 0008**

**Meghalaya High Court At Shillong**

**Case No:** Writ Petition (C) No. 323 Of 2023

Council Of Nokmas, Tura

APPELLANT

Vs

State Of Meghalaya & Ors.

RESPONDENT

**Date of Decision:** Nov. 26, 2024

**Hon'ble Judges:** H.S. Thangkhiew, J; B. Bhattacharjee, J

**Bench:** Division Bench

**Advocate:** A.G. Momin, L.D. Sangma, N.D. Chullai, R. Colney, N. Rajee, S. Dey

### **Judgement**

H.S. Thangkhiew, J

It is submitted that an affidavit detailing the list of markets, has been filed.

Ms. N. Rajee, learned counsel for the respondent No. 2, prays that the matter be adjourned for today, due to the absence of Mr. S. Dey, the arguing counsel.

The same is not objected by the learned counsel for the petitioner.

Accordingly, list this matter on 11.02.2025.